

High Court of Karnataka
Bengaluru,
Dated:16th October 2017

NOTIFICATION NO. HCKB - 83 / 2017

The Division Bench of Hon'ble Mr.Justice K.N.Phanendra and Hon'ble Mrs.Justice S.Sujatha will sit in Video Conference Hall at Kalaburagi Bench at 2.15 PM on Tuesday the 17th October 2017 and take up RP 379/2017 pertaining to Principal Bench, Bengaluru, through Video Conference.

After completion of Video Conference referred to above, Their Lordships will resume regular work as already notified.

By Order of Hon'ble The Acting Chief Justice

Sd/-
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Kalaburagi Bench.